

Minutes of EFC meeting No. 04/AM-17 dated 21.07.2016 for import of restricted items

Meeting No. 04 of AM-17 of EXIM Facilitation Committee (EFC) was held on 21.07.2016 at 11.00 AM. in Room No. 4, H-Wing, Udyog Bhawan, New Delhi under the chairmanship of Shri Darshan Singh, Additional Director General of Foreign Trade to consider the applications for import of restricted items.

2. The following members attended the meeting:

- (i) Shri O.P. Sharma, Joint Industrial Adviser, Dept. of Chemicals & Petrochemicals
- (ii) Shri K.K. Tiwari, Industrial Adviser, Ministry of Heavy Industry
- (iii) Shri S.K. Bhatnagar, Deputy Industrial Adviser, Min. of Steel
- (iv) Shri S.K. Jain, Development Officer, Department of Industrial Policy & Promotion
- (v) Shri V.K. Tyagi, Tech. Consultant, Department of Pharmaceuticals
- (vi) Shri Rajesh Malhotra, Dy. Dir. Genl. of Foreign Trade, DGFT
- (vii) Shri Nirmal Das, FTDO, DGFT

3. The total number of cases considered in the meeting was **261**. The Committee approved **43** cases, rejected/closed **13** cases and deferred **205** cases. Where two or more technical authorities have recommended different quantities, the lower quantity has been approved by the Committee. For cases listed under Min. of P&NG, where approval of DGFT is required under para 2.20(c) of FTP 2015-20, approval of the Committee is subject to the subsequent approval of DGFT.

4. The Regional Authorities of DGFT are required to issue import authorisations as mentioned below the cases which have been approved by the Committee. The enclosures, wherever required would be sent by DGFT Hqrs by e-mail/post (if enclosures are not received within one week of uploading the minutes on DGFT website, the Regional Authority may kindly remind DGFT(Hqrs) by e.mail on import-dgft@nic.in). The Regional Authorities must issue import authorisations with the conditions as indicated and after obtaining the requisite application fees from the applicants. They must also verify the details mentioned in the import authorisation with that stated in the ANF-2M submitted by the applicant. DGFT Hqrs will not send separate import permission letters and the import authorisations are to be issued on the basis of these minutes.

Part-1 Department of Animal Husbandry, Dairying & Fisheries (DAHD&F)					
Sl. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (Rs. lakh)	Status
1.	Advinus Therapeutics Ltd., Bangalore 01/53/8/369/AM-15/A-45/IC	26.9.14	250 nos. of Beagle dogs	224.48	D/o AHD&F vide letter No. 102-84/2014-Trade dated 27.10.14 has sought information from the AWBI
2.	Hi World Aqua Systems, Chennai 01/53/8/482/AM-15/H-27/IC	26.11.14	90,000 nos. of ornamental fishes	6.35	Comments sought from D/o AHD&F on 23.3.15
3.	Pushapnjali Kannan, Mumbai 01/53/162/706/AM-15/P-52/IC	17.12.14	1 no. of guinea pig	NIL	Comments sought from D/o AHD&F on 19.12.14
4.	Elasah Exports & Imports, Krishnapuram 01/53/162/745/AM-15/E-38/IC	6.1.15	98 pairs of parrots, macaws & cockatoos	4.50	Recommended by D/o AHD&F vide OM No. 102-15/2013-Trade dated 20.3.15. MoEF(WL) vide letter No. 3-27/15/WL dated 31.3.15 has sought information from the applicant & recommendation of CWW, Kerala
5.	Lupin Ltd., Mumbai 01/53/8/597/AM-15/L-15/IC	3.2.15	20 nos. of Beagle dogs male and 5 nos. of Beagle dogs female	58.10	D/o AHD&F vide OM No.102-91/2014-Trade dated 20.3.15 has sought information from the applicant
6.	Embassy Projects Pvt. Ltd., Bangalore 01/53/162/788/AM-15/E-37/IC	20.1.15	10 nos. of sport horses Starlight	59.36	D/o AHD&F vide OM NO.102-11/2013-Trade dated 8.4.15 has sought information from the

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7.	BAIF Development Research Foundation, Pune 01/53/162/760/AM-15/B-29/IC	13.1.15	7000 nos. of frozen bull semen	18.52	D/o AHD&F vide OM No.102-160/2010-Trade dated 28.4.15 has sought information from the applicant.
8.	Indian Institute of Technology, Kanpur 01/53/162/1004/AM15/I-55/IC	31.3.15	5 Pairs of mice	19.23	D/o AHD&F vide OM No. 102-195/2013-Trade dated 8.4.15 has sought information from the applicant
9.	Aqua Leader International, Chennai 01/53/8/07/AM-16/A-4/IC	8.4.15	1550 nos. of ornamental fishes	5.99	Comments sought from D/o AHD&F on 15.4.15
10.	Himalayan Horse Care Products P Ltd., Noida 01/53/8/24/AM-16/H-3/IC	17.4.15	1 box of horse semen (frozen)	0.33	D/o AHD&F vide OM No. 102-23/15-Trade dated 6.5.15 has sought information from the applicant
11.	Punjab Livestock Dev. Board, Chandigarh 01/53/8/20/AM-16/P-1/IC	17.4.15	60 straws of Holstein Friesian frozen embryos	18.05	Comments sought from D/o AHD&F on 24.4.15
12.	Quantum Technologies, Mumbai 01/53/8/693/AM-15/Q-3/IC	20.3.15	23 nos. of frogs	5.94	Comments sought from D/o AHD&F on 28.4.15
13.	Chiron Behring Vaccines P Ltd., Mumbai 01/53/8/58/AM-16/C-7/IC	27.4.15	10,00,000 nos. of SPF eggs	937.50	Comments sought from D/o AHD&F on 5.5.15
14.	Sri Baba Aquarium, Chennai 01/53/8/108/AM-16/S-18/IC	19.5.15	3,04,200 nos. ornamental fishes.	200.00	Approved as recommended by D/o AHD&F vide OM No. 35029/28/2014-Fy (Trade) dated 22.06.16
RA Chennai may issue the import authorization to the applicant for import of 3,04,200 nos. ornamental fishes from Indonesia, Malaysia, Singapore & Thailand (as detailed in the AHD&F OM No. 35029/28/2014-Fy (Trade) dated 22.06.16) for a CIF value of Rs.2,00,00,000/- (US\$ 3,17,712.57) subject to the conditions mentioned in the guidelines for import of ornamental fish and other usual conditions of import authorisation. The enclosures will be sent by e-mail to the applicant and RA Chennai.					
15.	Abalone Inc, Jaipur 01/53/8/239/AM-16/A-29/IC	8.7.15	50 nos. of dogs.	30.00	Comments sought from D/o AHD&F on 15.7.15
16.	Hy-Line Layers Pvt. Ltd., Tirupur 01/53/8/261/AM-16/H-12/IC	14.7.15	11500 nos. of Hy-Line Parent Stock Day Old Chicks.	30.33	Comments sought from D/o AHD&F on 22.7.15
17.	Baba International, Kolkata 01/53/8/309/AM-16/B-9/IC	6.8.15	300 MT fresh water live fishes and other live fishes	283.50	Comments sought from D/o AHD&F on 20.8.15
18.	Kapil Modi, New Delhi 01/53/8/328/AM-16/K-13/IC	13.8.15	6 nos. of sport horses	41.81	Comments sought from D/o AHD&F on 31.8.15
19.	Haryana Livestock Development Board, Panchkula 01/53/162/625/AM-16/H-16/IC	23.9.15	4000 nos. of frozen bovine semen	52.07	Comments sought from D/o AHD&F on 30.9.15
20.	Haryana Livestock Development Board, Panchkula 01/53/162/651/AM-16/H-18/IC	30.9.15	10,014 nos. of frozen bovine semen	102.25	Comments sought from D/o AHD&F on 6.10.15
21.	JK Trust, Bombay 01/3/8/513/AM-16/J-18/IC	7.12.15	500 No. of bovine frozen embryo	202.95	Approved as recommended by D/o AHD&F vide OM No.102-47/2013-Trade dated 5.7.2016
RA Mumbai may issue the import authorization to the applicant for import of 100 nos. of HF and 50 nos. of Jersey bovine frozen embryo from Canada for proportionate CIF value subject to the actual user condition besides other conditions mentioned in the DAHD&F O.M. No. 102-47/2013-Trade dated 5.7.2016. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					

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22.	Hylasco Biotechnology P. Ltd., Hyderabad 01/53/162/920/AM-16/H-24/IC	8.12.15	1500 Dozen Crl CD (SD) Crl SD SASCO SD) Crl WI (Han) and 2084 Dozen of Crl CFW (SW).	1033.57	Approved as recommended by D/o AHD&F vide OM No. OM No 102-69/2015-Trade dated 24.6.16
RA Secunderabad may issue the import authorization to the applicant for import of 2500 nos. of rats & mice (male & female) from GCA for proportionate CIF value subject to the actual user condition besides other conditions mentioned in the DAHD&F O.M. No. 102-69/2015-Trade dated 24.6.2016. The enclosures will be sent by e-mail to the applicant and RA Secunderabad.					
23.	Sinha Aquarium, Howrah 01/53/162/829/AM-16/S-132/IC	1.1.16	1,43,000 pcs. of ornamental fishes	28.41	Clarification sought from D/o AHD&F on 13.5.16 on their comments sent vide OM No. 35029/14/2011-FY (Trade) dated 07.03.16
24.	Hylasco Biotechnology Pvt Ltd, Hyderabad 01/53/162/1039/AM16/H-29/IC	09.02.16	12 nos. of mice	0.725	D/o AHD&F vide OM dated 29.03.16 has sought information from the applicant
25.	Hi-World Aqua Systems, chennai 01/53/8/668/AM-16/H-32/IC	10.03.16	6,20,000 nos of ornamental fishes	59.48	D/o AHD&F vide Letter No. 35029/31/2014-Fy (Trade) dated 10.05.16 has sought information from the firm
26.	Jawaharlal Nehru Centre for Advance Scientific Research, Bengaluru 01/53/162/1102/AM-16/J-27/IC	16.03.16	500 nos. of Drosophila mealanogaster fly (in vials)	2.45	D/o AHD&F vide OM No. 102-53/2010-Trade dated 10.05.16 has forwarded the request of the firm to Trade Division of D/o Agriculture
27.	Aakaar Aquarium Pvt. Ltd, Mumbai 01/53/8/674/AM-16/A-92/IC	17.03.16	12,60,000 nos. of ornamental fishes	242.79	D/o AHD&F has sought information vide OM No. 35029/17/2014-FY(Trade) dated 19.05.2016
28.	Aqua Pieces, Mumbai 01/53/8/675/AM-16/A-93/IC	17.03.16	12,60,000 nos. of ornamental fishes	242.79	Comments sought from D/o AHD&F on 18.03.2016
29.	BACC Healthcare Pvt. Ltd, Bangalore 01/53/8/686/AM-16/B-34/IC	21.03.16	800 nos. of preserved mouse embryos	6.28	D/o AHD&F vide OM No. 102-18/2016-Trade dated 10.05.2016 has sought information from the applicant
30.	Fortune Associates, Hyderabad 01/53/162/1106/AM-16/F-16/IC	16.03.16	10 pairs of llama (Lama Glama)	6.90	Comments sought from D/o AHD&F & MOEF(WL) on 18.03.2016
31.	Sakkarbaug Zoo, Junagadh 01/53/162/1114/AM-16/S-150/IC	17.03.16	3 nos. of Ring tailed lemur (Lemur Catta), 2 nos. of cheetah (Acinonyx Jubatus) & 2 nos. of Plain Zebra (Equus Quagga)	NIL	Approved as recommended D/o AHD&F has conveyed no objection vide no. 102-92/2015-Trade dated 23.05.2016 & MOEF(WL) has no objection vide no. 3-61/2016/WL dated 15.07.2016 subject to approval by the competent authority
32.	Fortune Associates, Hyderabad. 01/53/8/616/AM16/F-14/IC	03.02.16	10 nos. of Alpaca (Vicugna pacos).	4.00	D/o AHD&F vide OM dated 14.06.16 has sought information from the applicant. Recommended by MoEF&CC vide OM No. 3-25/2016/WL dated 11.03.16
33.	Blessings Aquarium Shoppe, Pune 01/53/162/MSIC/AM-16/B-	21.03.16	28284 nos. of Freshwater fishes & 6710 nos. of marine fishes	23.09	Comments sought from D/o AHD&F on 29.03.2016

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34. ATNT Laboratories, Mumbai 01/53/162/1146/AM-16/A-95/IC	20.03.16	1000 kg of high fat diet	Euro 21.175	Comments sought from D/o AHD&F on 31.03.2016
35. J.D. Enterprises, Chennai 01/53/162/Misc/AM-17/J-1/IC	29.04.16	7,17,000 nos. of ornamental fishes	76.76	Comments sought from D/o AHD&F on 3.5.2016
36. Qualitat Products India, Chandigarh 01/53/8/575/AM-16/Q-2/IC	15.01.16	21320 nos. of embryos	44.32	Comments sought from D/o AHD&F on 12.04.2016
37. Nitta Gelatin India Ltd, Cochin 01/53/8/00011/AM-17/N-I/IC	08.04.16	3,00,000 Kg of dried fish scales	242.82	Comments sought from D/o AHD&F on 12.04.2016
38. Kerala Livestock Development Board, Thiruvananthapuram. 01/53/162/00037/AM-17/K-1/IC	29.04.16	40,000 nos. of bovine frozen semen	39.95	Comments sought from D/o AHD&F on 05.05.2016
39. Kerala Livestock Development Board, Thiruvananthapuram. 01/53/8/00038/AM-17/K-2/IC	27.04.16	350 nos. of bovine frozen embryos	175.65	Comments sought from D/o AHD&F dated 05.05.2016
40. Kerala Livestock Development Board, Thiruvananthapuram. 01/53/8/00039/AM-17/K-3/IC	27.04.16	16000 nos. of bovine sexed frozen semen	211.92	D/o AHD&F vide OM No. 102- 94/2013-Trade dated 13.06.2016 has sought information from the firm
41. Kerala Livestock Development Board, Thiruvananthapuram. 01/53/8/00040/AM-17/K-4/IC	27.04.16	340 nos. of porcine frozen semen	25.84	D/o AHD&F vide OM No. 102- 94/2013-Trade dated 13.06.2016 has sought information from the firm.
42. Kerala Livestock Development Board, Thiruvananthapuram. 01/53/8/00041/AM-17/K-5/IC	27.04.16	395 nos. of bovine frozen embryos	299.40	D/o AHD&F vide OM No. 102- 94/2013-Trade dated 13.06.2016 has sought information from the firm.
43. Eniya Aquatics, Chennai 01/53/162/Misc/AM-17/E-2/IC	04.05.16	17,10,000 nos. of ornamental fishes	210.24	Comments sought from D/o AHD&F on 10.05.2016
44. Anthem Biosciences Pvt. Ltd, Bengaluru. 01/53/8/149/AM-17/A-5/IC	29.04.16	4800 nos. of mice, guinea pigs, hamsters, rats & rabbits	2311.4 5	D/o AHD&F vide OM No. 102- 99/2014-Trade dated 14.06.2016 has sought information from the firm.
45. Big Bubbles Aqualife India, Mumbai 01/53/8/631/AM-15/B-30/IC	29.04.16	100,000 nos. of Live ornamental fishes	120.00	Comments sought from D/o AHD&F on 09.05.2016
46. Centre for Cellular and Molecular Biology, Hyderabad 01/53/162/MISC/AM-17/C-5/IC	09.05.16	60 nos. of mice	USD 12131. 00	Approved as recommended by D/o AHD&F conveyed vide OM No. 102-160/09-Trade dated 19.07.2016
RA Secunderabad may issue the import authorization to the applicant for import of 60 nos. of laboratory animals (mice) from USA for CIF value of US\$ 12131 subject to actual user condition besides other conditions mentioned in the DAHD&F O.M. No. 102-160/2009-Trade dated 19.07.2016. The enclosures will be sent by e-mail to the applicant and RA Secunderabad.				
47. Lucky Agency, Chennai 01/53/171/00029/AM-17/L-2/IC	10.05.16	40000 pcs. ornamental fishes	50.00	Comments sought from D/o AHD&F on 12.05.2016

48.	Sanjay Gandhi Biological Park, Patna 01/53/162/MISC/AM-17/S-7/IC	02.05.16	3 nos. of Royal Python, 3 nos. of Rhino Lguana, 3 nos. of Nile Crocodile & 3 nos. of Green Anaconda	NIL	Approved as recommended by D/o AHD&F vide OM No. 102-21/2016-Trade dated 15.07.2016 and MOEF(WL) vide OM No. 3-59/2016/WL dated 29.06.2016, subject to further approval from the competent authority.
49.	Lupin Ltd, Mumbai 01/53/8/00106/AM17/L-3/IC	18.05.16	118 nos. of NZW rabbits	65.73	Comments sought from D/o AHD&F on 19.5.16
50.	Cadila Healthcare Ltd, Ahmedabad 01/53/8/00136/AM17/C-7/IC	19.05.16	236 nos. of small laboratory animals	55.04	Approved as recommended by D/o AHD&F vide OM No. 102-10/2013-Trade dated 19.07.2016
RA Ahmedabad may issue the import authorization to the applicant for import of 236 nos. of laboratory animals (as detailed in AHD&F OM No.102-10/2013-Trade dated 19.7.2016) from USA & Netherland for a CIF value of Rs.55,04,586/- (US \$ 78,637.00) subject to actual user condition besides the conditions mentioned in the D/o AHD&F aforesaid OM dated 19.7.2016. The enclosures will be sent by e-mail to the applicant and RA Ahmedabad.					
51.	Kerala Livestock Development Board, Thiruvananthapuram 01/53/8/00075/AM17/K-8/IC	13.05.16	350 nos. of Bovine frozen semen	175.65	Comments sought from D/o AHD&F on 19.5.16
52.	Sun Pharma Advanced Research Company Ltd, Baroda 01/53/8/00091/AM17/S-14/IC	13.05.16	50 nos. of Lewis rats	5.21	Approved as recommended by D/o AHD&F vide OM No. 102-07/2012-Trade dated 19.07.2016
RA Mumbai may issue the import authorization to the applicant for import of 50 nos. of laboratory animals from Germany for CIF value of Rs.5,21,783.39 (US \$ 7,722.23) subject to actual user condition besides the other conditions mentioned in the DAHD&F vide no. 102-07/2012-Trade dated 19.07.2016. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
53.	Swasthik Aqiarosts. Chennai 01/53/8/00091/AM17/S-13/IC	12.05.16	366900 nos. of live ornamental fishes	45.67	Comments sought from D/o AHD&F on 19.5.16
54.	Apeejay School, Noida 01/53/8/193/AM17/A-15/IC	31.05.16	06 nos. of riding horses	63.00	Approved as recommended by D/o AHD&F vide OM No. 102-22/2016-Trade dated 13.07.2016
CLA, New Delhi may issue the import authorization to the applicant for import of 06 Nos. of sports horses from Germany for sports activity, for a CIF value of Rs 63,00,000/- (Euro 78750.00) subject to actual user condition besides the other conditions mentioned in the DAHD&F vide no. 102-22/2016-Trade dated 13.07.2016. The enclosures will be sent by e-mail to the applicant and RA CLA, New Delhi.					
55.	Progressive Dairy Solutions Ltd, Ludhiana 01/53/8/190/AM17/P-10/IC	31.05.16	50,000 nos of Frozen Bovine Semen	230.48	Comments sought from D/o AHD&F on 06.06.16
56.	M/s Suven Life Sciences Ltd, Hyderabad 01/53/8/184/AM17/S-17/IC	27.05.16	48 nos. of Beagles Dogs Male & Female	76.18	Comments sought from D/o AHD&F on 01.06.16
57.	M/s Indian Institute of Science Education and Research, Mohali 01/53/8/185/AM17/I-11/IC	27.05.16	28 nos. of mice	8.13	Approved as recommended by D/o AHD&F vide OM No. 102-25/2016-Trade dated 15.07.2016
RA Chandigarh may issue the import authorization to the applicant for import 28 nos. of mice from USA for CIF value of Rs 8,13,120/- (US\$ 12,016.00) subject to actual user condition besides the conditions mentioned in the D/o AHD&F OM. 102-25/2016-Trade dated 15.07.2016. The enclosures will be sent by e-mail to the applicant and RA Chandigarh.					
58.	M/s Indian Institute of	27.05.16	100 nos. of adult female	1.73	Approved as recommended

	Science Education and Research, Pune 01/53/8/148/AM17/I-10/IC		Xenopus Laevis		by D/o AHD&F conveyed vide OM No. 102-24/2016-Trade dated 15.07.2016
RA Pune may issue the import authorization to the applicant for import 100 nos. of adult female Exnopus Laevis frog from USA for CIF value of Rs 1,73,253.60 (US\$ 2600.00) subject to actual user condition besides the other conditions mentioned in the D/o AHD&F vide no. 102-24/2016-Trade dated 15.07.2016. The enclosures will be sent by e-mail to the applicant and RA Pune.					
59.	M/s Sun Pharma Advanced Research Co Ltd, Baroda 01/53/8/162/AM17/S-17/IC	25.05.16	400 nos of male (NOD) mice (Strain: NOD. B10-H2b)	95.28	Comments sought from D/o AHD&F on 26.05.16
60.	Raju George, Vettackal 01/53/8/138/AM17/R-6/IC	19.05.16	1 No. of African Grey parrot	0.25	Approved as recommended by D/o AHD&F vide OM No. 102-02/2016-Trade dated 19.07.2016 & MOEF(WL) OM no. 3-53/2016/WL dated 23.06.2016
RA Cochin may issue the import authorization to the applicant for import 1 No. of African Grey parrot from Oman for a CIF value of Rs 25,000/- (value in FFE to be given to RA) subject to actual user condition besides the other conditions mentioned in the D/o AHD&F No. 102-02/2016-Trade dated 19.07.2016 & MOEF(WL) no. 3-53/2016/WL dated 23.06.2016. The enclosures will be sent by e-mail to the applicant and RA Cochin					
61.	Tata Memorial Centre (ACTREC), Navi Mumbai 01/53/8/256/AM17/T-10/IC	18.06.16	20 nos of live mice (10 male, 10 female)	2.53	Comments sought from AHD&F on 20.06.16
62.	Tata Memorial Centre (ACTREC), Mumbai 01/53/8/214/AM17/T-7/IC	31.05.16	8 nos. of live mice	2.53	Comments sought from AHD&F on 14.06.16
63.	Nektar Therapeutics India P Ltd Visakhapatnam SEZ, Hyderabad 01/53/8/247/AM17/N-4/IC	13.06.16	2000 nos. NU/NU CD-I mice F/M and 1000 nos. IL 15ra HOM Mice F/M	212.97	Comments sought from AHD&F on 20.06.16
64.	National Dairy Development Board, Gujrat 01/53/8/162/Mice/AM17/N-7/IC	13.06.16	60 nos. of Supply of Pre-Bred Breeding bulls of Jersey Breed	276.40	Comments sought from AHD&F on 21.06.16
65.	National Dairy Development Board, Gujrat 01/53/8/162/Mice/AM17/N-8/IC	13.06.16	40 nos. of Pure-Bred Breeding Bulls of Jersey	317.60	Comments sought from AHD&F on 21.06.16
66.	Lets Go Fishing, Bangalore 01/53/8/229/AM17/L-4/IC	08.06.16	14322 nos. of Ornamental Fishes	5.79	Comments sought from AHD&F on 14.06.16
67.	Nagaland Livestock Development Board, Nagaland 01/53/8/218/AM17/N-3/IC	08.06.16	6000 nos. of Frozen Semen	31.10	Comments sought from AHD&F on 14.06.16
68.	Capt. Apurva Kishor Dabhade, Jaipur 01/53/8/233/AM17/A-17/IC	08.06.16	03 nos. Sports Horses	22.80	Approved on file on the basis of comments of D/o AHD&F vide no. 102/20/2016-Trade dated 13.07.2016 (Ex-Post Fasto Approval)
69.	Lupin Ltd, Mumbai 01/53/8/279/AM17/L-5/IC	21.06.16	3408 nos. of rats & mice	11.38	Comments sought from AHD&F on 23.06.16
70.	Institute of Life Sciences, Bhubaneswar 01/53/8/291/AM17/I-14/IC	21.06.16	06 nos of live mice strain (3 pairs male & female)	Nil	Comments sought from AHD&F on 23.06.16
71.	Pamela Morris, New Delhi 01/53/8/204/AM17/P-12/IC	02.06.16	01 no. of Rabbit	Nil	Comments sought from AHD&F on 14.06.16
72.	S.S. Services Pvt. Ltd,	07.06.16	01 no. of Rabbit	12.17	Comments sought from

	Guwahati 01/53/8/227/AM17/S-23/IC				AHD&F on 14.06.16
73.	Godrej agrovet Ltd, Mumbai 01/53/8/210/AM17/G-8/IC	07.06.16	3000 nos. of HF Sexed Semen	56.20	Comments sought from AHD&F on 14.06.16
74.	Macro Dairy Ventures Pvt Ltd, Ludhiana 01/53/8/207/AM17/M-8/IC	02.06.16	50000 nos. of Bovine Semen	85.00	Comments sought from AHD&F on 14.06.16
75.	National Centre of Biological Centre (Tata Institute of fundamental research), Bangalore 01/53/8/228/AM17/T-8/IC	07.06.16	100 nos. of Fly Pupae (Species: Rhagoletis Pomonella) vials	3.02	Comments sought from AHD&F on 14.06.16
76.	Tata Institute of Fundamental Research, Mumbai 01/53/8/208/AM17/T-6/IC	07.06.16	8 nos. of Mice	1.00	Comments sought from AHD&F on 14.06.16
77.	Fortunate fish Center, Howrah 01/53/8/278/AM17/F-4/IC	01.06.16	3430 nos. Ornamental Fishes	25.00	Comments sought from AHD&F on 4.07.16
78.	Libra Aquarium, Chennai 01/53/8/340/AM17/L-7/IC	02.07.16	1,48,000 pcs. of Live Ornamental Fishes	21.10	Comments sought from AHD&F on 12.07.16
79.	Aquatron, Goa 01/53/8/321/AM17/A-25/IC	29.06.16	Live Ornamental Fish as per ANF-2M	75.05	Comments sought from AHD&F on 12.07.16
80.	Glenmark Pharmaceuticals Ltd, Mumbai 01/53/8/334/AM17/G-9/IC	04.07.16	8640 nos. of Mice, Lewis & Guinea Pigs (Male & Female)	868.85	Comments sought from AHD&F on 12.07.16
81.	Sabarmati Ashram Gaushala, Gujarat 01/53/8/325/AM17/S-29/IC	01.07.16	202 nos of HF Frozen Embryos, 606 nos of Jersey Frozen Embryos,	297.70	Comments sought from AHD&F on 12.07.16
82.	Zon Groves and Farms, Telangana 01/53/8/341/AM17/Z-1/IC	06.07.16	30 nos. of Alpacas (15 males, 15 female) 30 nos. of Llamas (15 male, 15 female) 30 nos. of Wallabies (15 male, 15 female)	88.70	Comments sought from AHD&F on 12.07.16
83.	Indira Gandhi Zoological Park, Vishakhapatnam 01/53/162/1030/AM16/I-48/IC	29.1.16	Red-Necked Wallaby-2:2 Military Macaw-1:1 Scarlet Macaw- 1:1 Black Necked Swan-1:1	Nil	Approved as recommended by D/o AHD&F vide no. 102-131/2012-Trade dated 20.06.2016 & MoEFCC(WL) vide letter no. 3-76/2015/WL dated 14.03.2016, subject to approval by the competent authority

Part-2 Department of Industrial Policy & Promotion (DIPP) & Ministry of Environment & Forests (MoEF)					
84.	Balaji Udyog, Faridabad 01/53/8/241/AM-15/B-15/IC	4.8.14	25,600 MT of Used Rubber Tyres & Used Tubes Scrap	1280.00	Recommended by DIPP vide letter No. 9/51/2014-TSW dated 16.9.14. Comments awaited from MoEFCC
85.	Sundaram Industries Ltd., Chennai 01/53/162/466/AM-15/S-78/IC	9.9.14	3000 MT of Tyre Buffing Powder & Cut Tyres Upto 6" Long	412.51	Recommended by DIPP vide letter No. 9/59/2014-TSW dated 16.6.15 Comments awaited from

					MoEFCC.
86.	Sree Sumangala Metals and Industries P. Ltd., Chennai 01/53/162/838/AM-15/S-140/IC	4.2.15	3000 MT of Lead Battery Plates covered by ISRI Code RAILS	30.45	Recommended by DIPP vide OM No. 9/11/15-TSW dated 20.7.15 MoEF&CC vide letter No. 5-2/15-HSMD dated 25.2.15 has sought information from the applicant.
87.	HBL Power Systems Ltd., Hyderabad 01/53/162/60/AM-16/H-6/IC	27.5.15	454 nos. Spent Nickel Cadmium Batteries.	1103.05	Recommended by DIPP vide OM No. 7/44/15-TSW dated 20.7.15 MoEFCC vide letter No. 5-30/2010-HSMD dated 7.7.15 has sought information from the applicant.
88.	Minar Reclamation Pvt. Ltd., Ludhiana 01/53/162/346/AM-16/M-30/IC	8.7.15	2000 MTs of Old/Used Pneumatic Tyres scrap/Rubber scrap.	90.65	MoEF&CC vide OM dated 06.08.15 has sought some information from the applicant. Recommended for 1888 MTs by DIPP vide OM No 9/67/15-TSW/35 dated 18.02.16
89.	Goodwill Imports, New Delhi 01/53/8/415/AM16/G-26/IC	05.10.15	5000 MTs of old & used rubber tyre scrap with single or multi cuts	200.00	MoEFCC vide letter dated 08.05.16 has sought information from the applicant. Recommended for 1575 MTs by DIPP vide OM No 9/92/15-TSW dated 25.02.16
90.	RS Shreadon, Gautam Budh Nagar 01/53/8/464/AM-16/R-44/IC	5.11.15	34000 MTs of Used Rubber Tyre Scrap.	911.20	Recommended by DIPP vide O.M. No. 9/93/15-TSW/12 dated 15/18.1.16 Comments sought from MoEFCC on 14.12.15
91.	Parekh Rubber Co., Anand 01/53/162/615/AM-16/P-38/IC	23.09.15	10,000 MTs of rubber tyre scrap and used tube scrap.	43.56	Recommended for 10,000 MTs by DIPP vide OM No. 9/84/15-TSW dated 12.02.16 Comments sought from MoEF&CC on 09.10.15
92.	Triton Graphite Juhu Tata Road, Mumbai 01/53/162/598/AM16/T-22/IC	21.08.15	22000 Kgs of Graphite Electrode Scrap	13.93	DIPP has recommended 22 Mt vide no. 9/82/2015-TSW dated 23.05.2016. Comments sought from MoEF on 30.09.16
93.	Sri Shakti Rubber Industries, Nandigama 01/53/162/1044/AM16/S-143/IC	09.02.16	988 MTs of used Rubber Tyres Scrap (Pressed & baled).	20.45	DIPP vide OM dated 14.03.16 has sought information from the applicant which has been communicated to the applicant. Recommended for 1000 MTs by MoEF&CC vide OM No. 23-168/2014-HSMD dated 31.07.15
94.	M.K.Rubbers, Kerala 01/53/8/655/AM-16/M-72/IC	04.03.16	5000 MTs of Recycled Polymer-synthetic/Natural Rubber Latex Cuttings	496.40	Rejected as the firm has not responded to the information sought by MOEF and DIPP.
95.	M/s Isgec Hitachi Zosen Ltd,	08.04.16	32 nos. Re-treaded	15.42	Approved as recommended

	Noida 01/53/8/00013/AM-17/I-1/IC		Tyres (for use in 650 Mt Hydraulic "in plant" Movement and jacking system)		by DIPP vide no. 9/6/2016-TSW dated 01.07.2016
CLA New Delhi may issue the import authorization to the applicant for import of 32 nos. re-treaded tyres (for replacement in the 650 MT Hydraulic "in plant" movement and jacking system) from GCA for a CIF value Rs.1542817.20 (Euro 20,286) from Italy subject to actual user condition beside other usual conditions of import authorization.					
96.	Eswari Global Metal Industries Pvt Ltd, Mangalore 01/53/8/00076/AM17/E-3/IC	19.05.16	9040 MTs of Lead Battery Plate Covered by ISRI and Lead Acid Battery	5380.75	Approved as recommended by DIPP vide no.9/23/2016-TSW dated 14.07.2016 & MoEFCC vide letter no. 23-31/2009-HSMD dated 23.02.2016
RA Bangalore may issue the import authorization to the applicant for import of 9040 MTs of Lead Battery Plates Scrap (covered by ISRI Code Rails & Rains) for re-cycling and recovery of lead from GCA for a CIF value of Rs.53,80,75,624/- (US\$79,77,400) subject to actual user condition and other conditions mentioned in the MoEFCC O.M. no. 23-31/2009-HSMD dated 23.02.2016 beside other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Bangalore.					
97.	Surya Rubber Industries, Gudivada 01/53/8/00072/AM17/S-9/IC	11.05.16	2300 MTs of Used Rubber Tyre with Multiple cuts or single cut or Shredded in Prerss Baled or Loose Form	61.64	Comments sought from DIPP on 13.5.16 MOEF has no objection Vide no. 23-86/2015-HSMD Dated 29.04.2016
98.	Sasa Rubbers Pvt Ltd, Morbi 01/53/8/00084/AM17/S-11/IC	13.05.16	2000 MTs of Rubber Scrap	100.00	MOEF has sought information vide no. 5-17/2012-HSMD dated 04.07.2016 DIPP has recommended 2000 Mt vide no. 9/26/2016-TSW dated 06.06.2016
99.	Eco Mills, Kerala 01/53/8/108/AM17/E-4/IC	18.05.16	800 Mt of Cut Waste Tyre	10.70	Rejected. Matter pertains to import under EOU.
100.	A One Rubber Industries, Delhi 01/53/8/112/AM17/A-12/IC	18.05.16	10000 Mt of Old/Used Rubber Tyre Scrap	340.00	Approved as recommended by DIPP vide no. 9/28/2016-TSW dated 06.06.2016 & MoEFCC OM no. 23-67/2016-HSMD dated 21.07.2016
CLA New Delhi may issue the import authorization to the applicant for import of 9000 MT of Old/Used Rubber Tyre / Tube Scrap (Shredded / Cut in two or multiple pieces) (press & baled or in loose condition) from GCA for a proportionate CIF value subject to actual user condition and other conditions mentioned in the MoEFCC O.M. no. 23-67/2016-HSMD dated 21.07.2016 beside other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
101.	Sam Industries, Bhuj 01/53/8/85/AM17/S-12/IC	13.05.16	1000 MT of Rubber Scrap	100.00	DIPP has recommended 1000 Mt vide no. 9/25/2016-TSW dated 06.06.2016 MOEF has sought information vide no. 5-11/2016-HSMD dated 27.06.2016
102.	S.E. Power Ltd, Delhi 01/53/8/189/AM17/S-18/IC	27.05.16	7000 MTs of Rubber Scrap/Pairings/Tyre Ccrops/Rubber Tube Scraps	198.00	Approved as recommended by MoEFCC vide O.M. No. 5/36/2014-HSMD dated 01.02.2016 & DIPP OM No. 9/33/2016-TSW dated 22.06.2016

CLA New Delhi may issue the import authorization to the applicant for import of 3576 MTs of Rubber tyre Scrap/pairings/Rubber Tube Scrap (multiple cuts / shredded) (Press Baled or loose) from GCA for a proportionate CIF value subject to actual user condition besides all other conditions mentioned in the MoEFCC O.M. No. 5/36/2014-HSMD dated 01.02.2016 beside other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.

103.	Armacell India Pvt Ltd, Pune 01/53/8/151/AM17/A-13/IC	23.05.1 6	280000 Kgs of Waste and Scrap of Nitrile rubber	51.16	MOEF has sought information vide no. 5-13/2016-HSMD dated 27.06.2016 DIPP has sought information vide no. 9/30/2016-TSW dated 06.06.2016. Letter sent to party.
104.	Agarwal Reclaim & Rubber Products Pvt. Ltd, Hyderabad 01/53/8/298/AM17/A-24/IC	22.06.1 6	7000 MT Used Rubber Tubes Cut into Multiple Pieces Without Valve	2677.36	Comments sought from DIPP on 30.06.16
105.	Somi Conveyor Beltings Ltd, Jodhpur 01/53/8/286/AM17/S-28/IC	21.06.1 6	125 Mt of Waste, paring and scrap of rubber (other than hard rubber)	13.61	Comments sought from MOEF & DIPP on 23.06.16
106.	Isgec Hitachi Zosen Ltd, Noida 01/53/8/262/AM17/I-17/IC	14.06.1 6	Hydraulic test pump with motor belt base frame as per Annexure-G	11.86	Approved as recommended by DIPP vide O.M. No. 9/6/2016-TSW dated 01.07.2016

CLA Delhi may issue the import authorization to the applicant for re-import of Hydraulic Test Pump with motor Belt etc. (as detailed in the enclosed Annexure-G) from Zambia for a CIF value of Rs.1186043.25 (US\$17,314.50) subject to actual user condition besides other usual condition of import authorization.

107.	Vasu Chemicals, Mumbai 01/53/8/230/AM17/V-10/IC	08.06.1 6	1500(M ³) CBM of Granulated Seed Sludge	405.60	Approved as recommended by DIPP vide O.M. No.9/36/2016-TSW dated 22.07.2016
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RA Mumbai may issue the import authorization to the applicant for import of 1500 cubic meter of Granulated Seed Sludge for waste water treatment at Reliance Industries Ltd., Petro-chemical complex at Dahej, from Netherland for CIF value of Rs 4,05,60,000/- (US\$ 5,20,000.00) subject to actual user condition beside other usual condition of import authorization.

108.	Kohinoor Rubber, Jalandhar 01/53/8/301/AM17/K-10/IC	24.06.1 6	4000 MTs of Scrap Tyre Single Cut/Shredded Pieces	190.40	Approved as recommended by DIPP vide O.M. No 9/40/2016-TSW dated 14.07.2016 and MoEFCC letter No. 23-251/2012-HSMD dated 20.6.2016
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RA Ludhiana may issue the import authorization to the applicant for import of 4000 MT used tyres with cut in 2 or 3 pcs. from GCA for a CIF value of Rs.190,40,000/- (US\$28,00,00) subject to actual user condition and the conditions mentioned in the MoEFCC O.M. No. 23-251/2012-HSMD dated 20.6.2016 beside other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Ludhiana.

109.	Eastman Reclamations, Jalandhar 01/53/8/302/AM17/E-9/IC	24.06.1 6	4000 MTs used tyres with cut in 2 or 3 pcs	190.40	Approved as recommended by MOEF vide O.M. No. 9/39/2016-TSW dated 15.07.2016 & MoEFCC O.M. No. 5-8/2012-HSMD dated 24.11.2015
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RA Ludhiana may issue the import authorization to the applicant for import of 3300 MT of used tyres with cut in 2 or 3 pcs. from GCA for a proportionate CIF value subject to actual user condition and the conditions mentioned in the MoEFCC O.M. No. 5-8/2012-HSMD dated 24.11.2015 beside other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Ludhiana.

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110.	Mounika Industry, Telangana 01/53/8/349/AM17/M-11/IC	08.07.1 6	2200 MT of Nylon Used Scrap Tyres(Multiple Cuts/Shredded/Press Baled)	127.2 5	Approved as recommended by MoEFCC vide O.M. No. 9/16/2016-TSW dated 18.07.2016 and MOEF O.M. no. 23-273/2014-HSMD dated 20.07.2016
RA Secunderabad may issue the import authorization to the applicant for import of 2200 MT Old & Used Nylon Tyre Scrap (Multiple Cuts / Shredded / Press baled or loose) from GCA countries for a CIF value of Rs. 127,25,350/- (US\$ 1,87,000.00) subject to the conditions mentioned in the MoEFCC OM. No. 23-273/2014-HSMD dated 20.07.2016 and actual user condition beside other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Secunderabad.					
111.	Tinna Rubber & Infrastructure Ltd, New Delhi 01/53/8/356/AM17/T-12/IC	11.07.1 6	5000 MT of Tyre Scrap cut in 2 & 3 pcs. with shredded	222.6 2	Approved as recommended by MOEF vide O.M. No. 9/41/2016- TSW dated 18.07.2016 & MoEFCC O.M. No. 5-22/2010- HSMD dated 06.07.16
CLA Delhi may issue the import authorization to the applicant for import of 5000 MT of Used Rubber Tyre Scrap (with multiple cuts / shredded / press baled)(cut in 2&3 pieces) from South Africa, USA, Europe & Gulf for a CIF value of Rs. 222,62,500/- (US\$ 3,25,000.00) subject to the conditions mentioned in the MoEFCC OM. No. 5-22/2010-HSMD dated 06.07.16 and actual user condition beside other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and CLA Delhi.					
112.	Tinna Rubber & Infrastructure Ltd, New Delhi 01/53/8/355/AM17/T-11/IC	11.07.1 6	2500 MT of Tyre-Scrap cut in 2 & 3 pcs. with shredded	111.3 1	Approved as recommended by MOEF vide O.M. No. 9/41/2016- TSW dated 18.07.2016 and MoEFcc O.M. No. 5-22/2010- HSMD dated 06.07.16
CLA Delhi may issue the import authorization to the applicant for import of 2500 MTs of Used Rubber Tyre Scrap (with multiple cuts / shredded / press baled) (cur in 2&3 pieces) from South Africa, USA, Europe & Gulf for a CIF value of Rs. 111,31,250/- (US\$ 162,500.00) subject to the conditions mentioned in the MoEFCC OM. No. 5-22/2010-HSMD dated 06.07.16 and actual user condition beside other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and CLA Delhi.					
113.	Green Rubber Crumb Pvt Ltd, Raigad. 01/53/162/Misc/AM17/G- 12/IC	11.07.1 6	60000 MTs of Old & used tyres scrap in press baled/multicut/one cut form	3726	Approved as recommended by MOEF vide O.M. No. 9/66/2014-TSW dated 18.07.2016 and MOEF O.M No. 23-186/2014-HSMD dated 23.06.16
RA Mumbai may issue the import authorization to the applicant for import of 20000 MTs of old & used tyres scrap (multi cut/ press baled/ shredded) from GCA countries for a proportionate CIF value subject to the conditions mentioned in the MoEF & CC OM. No. 23-186/2014-HSMD dated 23.06.16 and actual user condition beside other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					

Part-3 Ministry of Steel (MoS)

114.	M/s Impex Ferro Tech Ltd, Kolkata 01/53/162/Misc/AM-16/I-2/IC	27.04.16	50000 MTs Ferro Manganese Slag©MN23- 38% MAX, Cao-18-24% MAX, SiO2-23-30% MAX, AL2O3-15% MAX, MgO-2.5-4.5% MAX)	2048.20	The representative of M/o Steel informed that they will furnish their comments in 2-3 days. The Committee decided to approve the case subject to receipt of comments from M/o Steel.
115.	M/s Modern India Con-Cast Ltd, Kolkata. 01/53/8/28/AM-17/M-4/IC	26.04.16	50000 MTs Ferro Manganese Slag	2493.75	Case approved on file on the basis of comments of M/o Steel conveyed vide OM no. 17(1)/2014-RM-I dated 05.07.2016. (Ex-Post Fasto

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116.	Bihar Foundry & Castings Ltd, Ranchi 01/53/8/00140/AM17/B-7/IC	19.05.16	36000 Mt of Ferro Manganese Slag	1294.51	Approval) Case approved on file on the basis of comments of M/o Steel conveyed vide OM no 17(2)/2016-RM-I dated 05.07.2016. (Ex-Post Fasto Approval)
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Part-4 Department of Chemicals & Petrochemicals (DC&PC) & Ministry of Environment & Forests (MoEF)

117.	Neelkamal Industries, Ulhasnagar 01/53/162/847/AM-15/N-42/IC	9.2.15	100 Mt of Acrylic Plastic Scrap Waste Crushed	31.20	Rejected as the firm is not giving complete information.
118.	Krishan Poly Plast, Valsad 01/53/162/680/AM-16/K-22/IC	9.10.15	500 MTs of all mixed plastic scrap.	153.00	Rejected as the firm is not giving complete information.
119.	S. Ranjit Singh Anand & Co., Thane 01/53/162/856/AM-16/S-129/IC	3.12.15	500 MTs of all mixed plastic scrap.	153.00	Rejected as the firm is not giving complete information.
120.	Tagros Chemicals India Ltd., Chennai 01/53/162/832/AM-16/T-29/IC	1.12.15	134 MTs of Carbon Tetra Chloride.	14.63	DC&PC vide letter dated 07.01.16 have sought some information from the applicant. Recommended by MoEF&CC vide O.M. No. 11/7/15-OC dated 7.1.16
121.	Alexandra International, Delhi 01/53/8/553/AM-16/A-75/IC	30.12.15	2000 MTs of Pet Flakes and Granules and Virgin Plastic Waste (PP/HDPE/LDPE).	301.54	Rejected as the firm is not giving complete information.
122.	Hemani Industries Ltd., Mumbai 01/53/8/557/AM-16/H-25/IC	1.1.16	192000 Kgs of Carbon Tetra Chloride.	18.93	DC&PC vide letter dated 25.02.16 have sought information from the applicant. Recommended by MoEF&CC vide OM No 11/7/15-OC dated 25.01.16
123.	Phoenix Lamps Ltd., Gautam Budh Nagar 01/53/8/536/AM-16/P-52/IC	18.12.15	02 kgs of Bhromochloromethane.	0.55	DC&PC vide OM No. 12022/2/20116-CH-II dated 18.02.16 has sought information from the applicant.
124.	Shakti Plas Industries, Delhi 01/53/8/662/AM-16/S-146/IC	08.03.16	20,000 MT of Virgin Plastic Scrap(PE/PP/PS/ABS)	670.00	Rejected as the firm is not giving complete information.
125.	Chirag Enterprise, jamnagar 01/53/162/1126/AM-16/C-46/IC	21.03.16	2000 MTs of Acrylic Plastic scrap	630.00	Comments sought from MoEF on 23.03.2016. Recommended for 800 MTs by C&PC vide OM No. 25016/2/2013-PC II dated 10.03.16

126.	Gharda Chemicals Ltd, Mumbai 01/53/8/776/AM-16/G-32/IC	28.03.16	192000 Kg of Carbon Tetra Chloride	19.87	Approved as recommended by MoEF&CC vide OM No. 11/7/2016-OC dated 26.04.16 and Deptt. of C&PC O.M.No. 12022/09/2013-Ch-II dated 22.06.2016
RA Mumbai may issue the import authorization to the applicant for import of 1,92000 Kg of Carbon Tetra Chloride from France for a CIF value of Rs. 19,87,200/- (US\$ 28,800.00) subject to actual user condition beside other usual condition of import authorization.					
127.	Meghmani Organics Ltd, Ahmedabad 01/53/8/691/AM-16/M-78/IC	31.03.16	170000 kgs of Carbon tetra chloride	17.19	Recommended for 170 MTs by MoEF&CC vide OM No. 11/7/2016-OC dated 26.04.16. Comments sought from DC&PC on 06.04.16
128.	Gujarat Agrochem Ltd, Mumbai 01/53/162/MISC/AM-16/G-29/IC	22.02.2016	186 Mts Carbon tetra chloride	18.81	D/o C & PC vide letter No. 12022/9/2013-CH-II dated 27.04.16 has sought information from the firm. Recommended for 186 MT by MoEF&CC vide OM No. 11/7/2016-OC dated 26.04.16.
129.	Bayer Vapi Pvt. Ltd, Vapi 01/53/162/Misc/AM-17/B-3/IC	25.04.16	169 Mt of Carbon Tetra chloride	17.47	Comments sought from MOEF has no objection 169 Mt (CTC) vide No. 11/7/2016-OC dated 24.05.2016 C&PC vide letter No. 12022/9/2013-CH-II dated 16.05.16 has sought information from the firm.
130.	Rajdeep Plastics, Jamnagar 01/53/8/43/AM-17/R-4/IC	27.04.16	500 MTs of Acrylic Plastic Scrap,	204.00	Comments sought from MOEF & C & PC on 5.05.2016
131.	Globe Products, Jamnagar 01/53/8/42/AM-17/G-3/IC	27.04.16	500 MTs of Acrylic Plastic Sheets Scrap,	204.00	Comments sought from MOEF & C & PC on 5.05.2016
132.	Gadre Marine Exports Pvt Ltd, Ratnagiri. 01/53/8/00069/AM17/G-6/IC	11.05.16	600 Cubic Meter of Anaerobic Granular Start-up Sludge	91.26	Comments sought from C & PC on 19.5.16
133.	United States Pharmacopeia India Pvt. Ltd, Hyderabad 01/53/8/295/AM17/U-2/IC	22.06.16	5 Litre of 1,1,1, Trichloroethane	7.20	Comments sought from D/o C&PC on 04.07.16

Part-5 Department of Electronics & Information Technology (Deity) & Ministry of Environment & Forests (MoEF)

134.	Hewlett-Packard India Sales Pvt. Ltd., Bangalore 01/53/8/421/AM-15/H-22/IC	28.10.14	3,11,398 nos. of Refurbished Computer Parts For Warranty Replacement	22585	Case closed as the firm has not responded to Deity letter No. 16(8)/2014-IPHW dated 19.2.15 & 24.02.16.
135.	HCL Services Ltd., Noida 01/53/8/666/AM-15/H-34/IC	10.3.15	26623 nos. of Hard Disk Drivers as per Annexure	540.18	Case closed as the firm has not responded to Deity letter No. 16(3)/15-IPHW dated 28.7.15 & 24.2.2016.
136.	Fuitsu India P Ltd., New Delhi 01/53/8/584/AM-15/F-11/IC	21.1.15	84 nos. of Electronic parts as per E-application.	31.50	Case closed as the firm has not responded to Deity letter dated 15.1.2016.
137.	Acer India Pvt. Ltd., Bangalore 01/53/8/506/AM-16/A-66/IC	1.12.15	61926 nos. of Refurbished Computer parts.	3186.64	Case closed as the firm has not responded to Deity's various letters.

138.	Exterran Energy Solutions Pvt. Ltd., Chennai 01/53/162/1000/AM-16/E-18/IC	29.1.16	113 nos. of Used Computer Systems, Monitors etc.	1.09	Case closed as the firm has not responded to Deity letter dated 24.02.16.
139.	Philips India Ltd, Pune 01/53/8/687/AM-16/P-70/IC	27.04.16	Used mobile help button as per application	225.35	Recommended by Deity vide O.M. No. 16(6)/2016-IPHW dated 21.06.2016, comments awaited from MoEFCC
140.	Cochlear Medical Devices Co. (I) Pvt. Ltd., Mumbai 01/53/8/325/AM-16/C-23/IC	12.8.15	1979 nos. of Refurbished/Repaired Processing Unit.	199.87	Deity vide letter No. 16(11)/15 dated 21.03.16 has sought information from the applicant. Recommended for 2000 Nos. by MoEF&CC vide OM No. 5-25/2015-HSMD dated 11.03.16.
141.	Epcos india Pvt Ltd, Nadia 01/53/162/MISC/AM17/E-5/IC	24.05.16	2000 Kg of Zirconia Oxide Powder	42.00	Comments sought from Deity on 01.06.16

Part-7 Ministry of Environment & Forests, Ozone Cell [MoEFCC(O)]

142.	Refex Industries Ltd, Chennai 01/53/8/631/AM16/R-55/IC	15.02.16	1000 M.T. of HCFC-R141B(1,1-Dichloro-1-Fluoroethane)	1526.43	Comments sought from MoEFCC(O) on 01.03.16
143.	M/s Piramal Enterprises Ltd, Medak. 01/53/8/671/AM-16/P-68/IC	11.03.16	450 M.T. of Refrigerant Gas R-22	496.80	MoEFCC(O) vide letter dated 24.05.16 has sought information from the firm.
144.	Manali Petrochemical Ltd, Chennai 01/53/8/303/AM17/M-10/IC	24.06.16	800 MT of Dichloro Fluoro Ethane HCFC141B	1613.89	Comments sought from MoEFCC(O) on 04.07.16
145.	AMS Overseas Merchandises, Delhi 01/53/8/215/AM17/A-16/IC	08.06.16	3450 nos of Refrigerant Gas R134A (Packing 13.6 Kg Cylinder) Colorless, Transparent/99.9% ISO Tank or Cylinder.	93.84	Comments sought from MoEFCC(O) on 14.06.16
146.	Stallion Enterprises, Mumbai 01/53/8/348/AM17/S-31/IC	06.07.16	100 MT of HCFC-141B	244.80	Comments sought from MoEFCC(O) on 12.07.16

Part-8 Ministry of Environment & Forests, Wildlife Division [MoEF(WL)]

147.	G. Amarendra Reddy, Hyderabad 01/53/8/621/AM16/G-39/IC	05.02.16	21 nos of Taxidermy Animal Mounts	1.54	Comments sought from MOEF(WL) on 16.02.16.
148.	K.K.Traders(HUF), Amritsar. 01/53/8/638/AM16/K-28/IC	25.02.16	40 Mt of Kuth roots	54.82	MoEF&CC vide letter No. 3-21/2016/WL dated 09.05.16 has sought information from the firm.
149.	Ziaul Hoque (Proprietor Firdous Industries), Assam 01/53/162/1131/AM-16/Z-5/IC	28.03.16	7.5 Kgs of Thymelaeaceae Aquilaria crassna (Compound Oil)	0.51	Comments sought from MoEFCC (WL) on 31.03.2016.
150.	A & S Creations, New Delhi. 01/53/162/MISC/AM-17/A-8/IC	6.05.16	10 nos of Night Vision Binocular Tracker -3x42	2.32	Approved as recommended by MoEFCC(WL) vide no. 3-60/2016/WL dated 27.06.16.

CLA New Delhi may issue the import authorization to the applicant for import of 10 Nos. of Night Vision Binocular Tracker -3x42 from Republic of Belarus for a CIF value of Rs. 2,32,240/- (Euro: 2903.00/-) for supply to Red Sanders

Task Force, Govt. of Andhra Pradesh, subject to the obtaining of recommendation of Chief Wildlife Warden, Govt. of AP and other statutory clearance.					
151.	A & S Creations, New Delhi. 01/53/162/MISC/AM-17/A-9/IC	6.05.16	11 nos of GPS Plus 3 collaras-Transreceiver	34.78	Approved as recommended by MoEFCC(WL) vide no 3-58/2016/WL dated 28.06.16
CLA New Delhi may issue the import authorization to the applicant for import of 11 nos. of GPS Plus 3 collaras-transreceiver from Germany for a CIF value of Rs. 34,78,240.00/- (Euro: 43,478.00/-) for supply to the Chief Wildlife Warden, Government of Kerala and Dy. Conservator of Forest, Chandrapur, Maharashtra, subject to the obtaining of recommendation of Chief Wildlife Warden, Govt. of Kerala and Govt. of Maharashtra and other statutory clearance.					
152.	Gautam Trading Company, Delhi 01/53/162/MISC/AM-17/G-2/IC	26.4.16	40 M.T. of Saussurea Lappa	12.99	MoEFCC(WL) has sought information vide no. 3-44/2016/WL dated 30.05.2016
153.	Govind Deo, Ajmer 01/53/8/00066/AM-17/G-5/IC	11.5.16	2 nos of Hunting Trophies	2.26	Comments sought from MoEFCC(WL) on 05.05.2016
154.	Adinath Veterinary Products Pvt. Ltd., Indore 01/53/8/00073/AM17/A-10/IC	13.05.16	358 nos of Tranquilizing Equipment / Remote Injection Gun	8.91	Approved as recommended by MoEFCC(WL) vide no . 3-54/2016/WL dated 20.06.16
RA Indore may issue the import authorization to the applicant for import of 358 Nos. of Tranquilizing Equipment / Remote Injection (as detailed in the MoEFCC OM No.3-54/2016/WL dated 20.6.2016) from Germany for a CIF value of Rs. 8,91,247/- (Euro: 11,140.64) subject to the condition imposed by MoEFCC vide OM dated 20.6.2016, subject to other statutory clearances besides other usual conditions of import authorisation. The enclosures will be sent by e-mail to the applicant and RA Indore.					
155.	Hi-Tech Advance Products, Indore 01/53/8/61/AM17/H-8/IC	25.05.16	1 Sets of Veterinary Equipment/tranquilizer Equipment/Co2-Injection rifle accessories	1.25	Comments sought from MoEFCC(WL) on 26.5.16
156.	Hi Tech Advance Product, Indore 01/53/8/224/AM17/H-11/IC	06.06.16	06 nos of Veterinary Equipment/Tranquilizer Equipment/CO ₂ Injection Rifle and Accessories.	12.07	Comments sought from MoEFCC(WL) on 14.06.16

Part-9 Department of Heavy Industry (DHI)

157.	Crompton Greaves Ltd, Mumbai 01/53/162/MISC/AM-17/C-4/IC	06.05.16	25000 kg of chromium powder	549.78	D/o Heavy Industry sought information UO No. 7/14/08/TSW(B) dated 09.06.2016
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Part-10 Ministry of Home Affairs (MHA)

158.	AFP Operation A.S., Mumbai 01/53/8/511/AM-14/A-74/IC	5.2.14	60 NOS. OF SIGNAL CARTRIDGES	0.77	Comments awaited from MHA
159.	Jayashree Consulting India, Orissa 01/53/162/861/AM-14/J-26/IC	8.5.14	4 nos. of Night Vision Monocular & Accessories	7.68	MHA vide letter No. IV-24011/11/2013-Prov-I dated 26.02.15 has sought information from Odisha Police.
160.	National Security Guard, New Delhi 01/53/162/450/AM-15/N-23/IC	8.9.14	SPYBOWL 360° KIT	19.66	MHA vide letter No. IV-24011/11/2013-Prov-I dated 24.9.14 has sought information from the applicant
161.	Dinex India P Ltd., Dehradun 01/53/8/315/AM-15/D-14/IC	19.9.14	1,50,000 NOS. OF PAPER TUBE PRIMED HULLS	6.28	Approved as recommended by MHA O.M. No. 11026/67/2015-Arms. dated 21.06.2016
CLA, New Delhi may issue the import authorization to the applicant for import of 1,50,000 Nos. of Paper Tube Primed					

Hulls from France for a CIF value of Rs.6,28,290/- (Euro 7800.00) subject to actual user condition beside other usual conditions of import authorization.					
162.	Mel Systems & Services Ltd., Chennai 01/53/8/391/AM-15/M-41/IC	8.10.14	1 no. of Through Wall Radar	14.80	MHA vide OM No. IV-24011/11/2013-Prov.I dated 2.7.15 has sought information from the applicant
163.	Mel Systems and Services Ltd., Chennai 01/53/171/316/AM-15/M-52/IC	25.11.14	01 no. of Denix Russian AK-47 Assault Rifle & 01 no. of Denix Replica M92 Automatic Pistol	0.19	MHA vide ID No. IV-13011/22/12-Prov.II/112 dated 5.8.15 has sought information from the applicant. DRDO vide letter dated 30.7.15 has sought information from the applicant
164.	Simson Gun House, Mangalore 01/53/162/576/AM-15/S-103/IC	24.10.14	6000 NOS. OF CARTRIDGES	3.48	Comments awaited from MHA
165.	National Security Guard, New Delhi 01/53/162/950/AM-15/N-47/IC	11.3.15	128 nos. of Sniper Rifle as per Annexure-A of application.	951.53	Comments sought from MHA on 24.3.15
166.	Prashant Singh, Dehradun 01/53/8/219/AM-16/P-19/IC	25.6.15	01 no. of Blaser with accessories.	4.15	MHA vide OM dated 21.06.2016 has sought information from the firm. Recommended by MoEFCC(WL) vide OM No. 3-53/15-WL dated 3.8.15
167.	Tech Sol Technologies P Ltd., Vellore 01/53/162/893/AM15/T-39/IC	16.1.15	3 Nos. of Passive Night Telescopic Sights	9.49	MHA vide ID No. IV-24011/11/13-Prov.I/939 dated 5.5.15 has end-use certificate and supply order.
168.	A.M. Industrial Enterprises, New Delhi 01/53/162/228/AM-16/A-25/IC	1.7.15	02 Pcs. of 2.5x40 Gen I NV Binocular Model 260401.	0.55	Comments sought from MHA on 5.8.15
169.	A.M. Industrial Enterprises, New Delhi 01/53/162/431/AM-16/A-36/IC	5.8.15	07 Pcs. of 2.5x40 Gen I NV Binocular Model 260401.	1.93	Comments sought from MHA on 5.8.15
170.	E.I. Dupont India Pvt. Ltd., Gurgaon 01/53/8/265/AM-16/E-8/IC	15.7.15	Arms & Ammunition as per ANF2M	29.92	MHA vide ID No. V-11026/62/15-Arms dated 7.1.16 has sought information from the applicant, which has been communicated to the applicant on 12.01.16.
171.	Reliance Industries Ltd., Mumbai 01/53/8/234/AM-16/R-29/IC	3.7.15	01 Pak consisting of 25 cartridges, Cable Gun Red	0.24	MHA vide Letter No. 11026/48/2015-Arms dated 30.03.16 has sought information from the applicant.
172.	Star Aerospace Industries, Dehradun 01/53/8/393/AM-16/S-93/IC	21.9.15	38 nos. of AK-47 Spare Parts.	1.07	MHA vide ID No. IV-13011/22/12-Prov.II, 2005 dated 14.10.15 has sought information from the applicant which has been conveyed to the applicant on 05.11.15.
173.	Star Aerospace Industries, Dehradun 01/53/8/394/AM-16/S-94/IC	21.9.15	38 nos. of AK-47 Spare Parts.	1.07	MHA vide ID No. IV-13011/22/12-Prov.II, 2004 dated 14.10.15 has sought information from the

					applicant which has been conveyed to the applicant on 05.11.15.
174.	Syndicate Innovation International Ltd., 01/53/8/500/AM-16/S-128/IC	30.11.15	500 nos. of Barel for Airgun, 250 Pcs of Fiber Stock, 250 Pcs of Wooden Stock and 500 Pcs of Trigger Assembly Air Guns.	54.75	MHA vide letter No. V-11026/68/15-Arms dated 20.01.16 has sought information from the applicant.
175.	Security Instruments, New Delhi 01/53/8/455/AM-16/S-123/IC	2.11.15	04 nos. of Digital Day Night Vision Goggle.	11.56	MHA vide letter No. IV-24011/54/15-Prov-I/2363 dated 29.12.15 has sought information from the applicant
176.	Almighty Techserv, New Delhi 01/53/8/525/AM-16/A-69/IC	11.12.15	1250 pcs of Cartridges for Disruptor.	47.85	MHA vide letter dated 28.01.16 has sought some information from AIG Police, Bhopal.
177.	OIS Advanced Technology Pvt. Ltd., New Delhi 01/53/8/577/AM-16/O-9/IC	14.1.16	03 nos. of Night Vision Devices.	5.53	Comments sought from MHA on 27.1.16.
178.	OIS Advanced Technology Pvt. Ltd., New Delhi 01/53/8/576/AM-16/O-8/IC	14.1.16	01 no. of UAV/DRONE System.	6.17	Comments sought from MHA on 27.1.16.
179.	LNG Security Services P Ltd., New Delhi 01/53/8/590/AM-16/L-13/IC	22.1.16	60 nos. Spares of Water Jet Disrupter.	3.66	Comments sought from MHA on 1.2.16.
180.	Pahwa Manufacturers, Sitapur. 01/53/162/1043/AM16/P-62/IC	12.02.16	2375 Kgs of CBS-3 Powder (Propellant)	3.6	Comments sought from MHA on 07.03.16.
181.	Avaana Software & Services Pvt. Ltd, New Delhi 01/53/8/131/AM-14/A-23/IC	23.02.16	500 Nos. of unmanned Arial Vehicle	250.00	The applicant vide letter dated 23.02.16 has informed that they have submitted the reply to MHA on their query.
182.	Commandant, 47BN PAC Task Force, Ghaziabad 01/53/162/1100/AM-16/C-45/IC	14.03.16	Taser X2 Electronics Disabling Device (EDD)	7.44	MHA vide Letter No. IV-20011/04/2016-Prov. I dated 11.04.16 has sought information from the applicant.
183.	Alpha Design Technologies Pvt Ltd, Bangalore 01/53/8/695/AM-16/A-98/IC	01.04.16	2 nos of corner shot CSM Model for 9mm Pistol (Glock 17/19)	6.64	MHA Prov.II vide ID No. IV-13011/22/12-Prov.II dated 05.05.16 has sought information from the applicant.
184.	Alpha Design Technologies Pvt Ltd, Bangalore 01/53/8/695/AM-16/A-97/IC	01.04.16	5 nos of corner shot CSM Model for 9 mm Pistol (Glock 17/19)	16.60	MHA Prov.II vide ID No. IV-13011/22/12-Prov.II dated 05.05.16 has sought information from the applicant.
185.	Harish Gun House, Kanpur 01/53/162/MISC/AM-17/H-3/IC	22.04.16	250 kgs of CBS-3 Powder (Propellant)	2.81	Comments sought from MHA on 03.05.16
186.	WW Defsys Pvt. Ltd, New Delhi. 01/53/8/00062/AM-17/W-3/IC	09.05.16	17 nos of Night Vision Binocular DIANA3X	34.05	MHA has sought information vide no. IV-20011/05/2016-PROV-I dated 27.05.2016
187.	Continental Defence Solutions Pvt. Ltd, New Delhi 01/53/8/00093/AM17/C-8/IC	18.05.16	2 nos of Assault Rifle 7.62x39MM Folded Butt Model No-M70AB3MH, 2 nos of Assault Rifle	11.28	Comments sought from MHA on 06.06.16

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			7.62x39MM Fixed Butt Model No-M70B3MH and 30200 Rounds of Ammunition/Cartridges		
188.	National Security Guard, New Delhi 01/53/8/241/AM17/N-5/IC	13.06.16	25 NOS OF Spas Dual Action tactical Shot Gun as per Annexure A & B	172.5 2	Comments sought from MHA on 20.06.16
189.	Tech Sol Technologies Pvt Ltd, Vellore 01/53/8/234/AM17/T-9/IC	01.06.16	03 nos of Passive Night Telescopic Sight Night Vision Sight ZN4 LYNX with accessories.	11.35	Comments sought from MHA on 14.06.16
190.	Harish Gun House, Kanpur 01/53/8/195/AM17/H-10/IC	31.05.16	i) 2,00,000 Pcs. Of Empty Discharged Cartridges of all Bores and Size,(Restricted) ii) 2,00,000 other cartridges and parts thereof (Restricted)Primers	10.29	Comments sought from MHA on 14.06.16

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Part-11 Defence Research & Development Organisation (DRDO)					
191.	Bharat Forge Ltd., New Delhi 01/53/8/327/AM-16/B-16/IC	13.8.15	01 set of Used (Model 1960) Test bed for karan consisting of Platform, Cardle, Main Bearing, Right Trail, Left Trail.	243.75	DRDO vide letter No. DIC/SCOMET/4802/M/15 dated 30.12.15 has sought information from the applicant, which has been communicated to the applicant on 06.01.16. Reminder received from DRDO vide letter dated 02.02.16.
192.	Bharat Forge, Pune 01/53/8/389/AM-16/B-20/IC	16.9.15	2 SETS OF KITS WITH TOOLS, SPARES, PARTS & CARRIAGE	536.00	DRDO vide letter No. DIC/SCOMET/4802/M/15 dated 12.02.16 has sought information from the applicant.
193.	Micron Instruments Pvt. Ltd., Chandigarh 01/53/8/410/AM-16/M-52/IC	30.9.15	140000 nos. of Blaided Nails.	5.78	Recommended by DRDO vide letter No. DIC/SCOMET/4802/M/15 dated 15.01.16, however, they have suggested consulting Deptt. of Defence Production before taking a decision in the case. Comments sought from DDP on 15.03.16.
194.	Star Aerospace Industries, Dehradun 01/53/8/435/AM-16/S-114/IC	16.10.15	01 no. of Jammer.	42.04	DRDO vide letter No. DIC/SCOMET/4802/M/15 dated 22.03.16 has informed that the firm may be asked to confirm whether they have followed the procedure laid down in "Jammer Policy" of Cabinet Secretariat.
195.	Samtel Avionics Ltd., New Delhi 01/53/8/504/AM-16/S-127/IC	1.12.15	02 nos. of Smart Display Units and 06 nos. of Cable assembly test power.	19.78	DRDO vide letter dated DIC/SCOMET/4802/M/15 dated 25.01.16 has sought information from the applicant.
196.	Tak Technologies Pvt. Ltd., New Delhi 01/53/8/537/AM-16/T-30/IC	22.12.15	10600 nos. of Night Vision Devices.	55580.00	DRDO vide letter dated 15.01.16 has sought information from the applicant. The deficiency has been communicated to the applicant vide letter dated 27.01.16. DRDO vide letter No. DIC/SCOMET/4802/M/15 dated 24.02.16 has informed that inputs received from the applicant does not contain the EUC & requested to provide EUC to enable them to offer their comments. Reminder received from DRDO vide letter dated 18.03.16.
197.	Tata Power SED, Bangalore 01/53/8/582/AM-16/T-34/IC	18.1.16	01 no. of Portable Ground Station for Cruiser Mini Magline 050012, 02 nos. Mini Cruiser UAV Platform System (Magline Type: 050014) and 01 no. Cruiser UAV Platform System (Magline Type; 050015).	419.97	DRDO vide letter No. DIC/SCOMET/4802/M/15 dated 04.02.16, which has been communicated to the applicant on 22.02.16. Reminder dated 18.03.16 has been received from DRDO.
198.	Tak Technologies Pvt. Ltd., New Delhi	04.02.16	26 nos of Holographic Weapon Sight.	12.46	DRDO vide letter No. DIC/SCOMET/4802/M/15 dated

	01/53/8/613/AM16/T-37/IC				23.02.16 has asked for the technical specification of Holographic Weapon Sight.
199.	Intech DMLS Pvt. Ltd., Bangalore 01/53/162/110/AM-16/I-10/IC	28.4.15	116 Kgs of Titanium Alloy Powder.	13.36	Approved as recommended by DRDO vide no. DIC/SCOMET/4802/M/16 dated 05.07.2016
RA Bangalore may issue the import authorization to the applicant for import of 116 Kgs of Titanium Alloy Powder (Ti64) from Germany for a CIF value of Rs.13,36,282/-(US\$ 19,897.00) subject to actual user condition beside other usual conditions of import authorization.					
200.	Intech DMLS Pvt. Ltd., Bangalore 01/53/162/MISC/AM-16/I-39/IC	23.11.15	200 Kgs of Titanium Alloy Powder (Ti64).	45.90	Approved as recommended by DRDO vide no. DIC/SCOMET/4802/M/16 dated 05.07.2016
RA Bangalore may issue the import authorization to the applicant for import of 200 Kgs of Titanium Alloy Powder (Ti64) from Germany for a CIF value of Rs.45,90,144/-(Euro 63,752.00) subject to actual user condition beside other usual conditions of import					
201.	SRG Techno P. Ltd, Gurgaon. 01/53/8/663/AM16/S-147/IC	09.03.16	32 nos of Piccatiny Rail For AK47	2.45	DRDO vide letter No. DIC/SCOMET/4802/M/16 dated 18.03.16 has sought information from the applicant.
202.	Axiom Research Labs Pvt. Ltd, Delhi 01/53/00025/AM-17/A-2/	25.4.16	882 nos of Developing Lander and Rover	9576.11	Comments sought from DRDO on 29.04.2016
203.	Sure Safety Solutions Pvt. Ltd., Mumbai 01/53/162/Misc/AM-17/S-4/IC	3.5.16	10 in 19 Boxes of Banshree Aerial Targets and operating Space parts	766.00	Comments sought from DRDO on 05.05.16.
204.	Tata Motors Ltd, Mumbai 01/53/8/33/AM-17/T-3/IC	27.4.16	3 nos of Light Weight Ring Mount (Drawing No. 14219)	44.43	Comments sought from DRDO on 09.05.2016.
205.	Star Aerospace Industries Dehradun 01/53/8/26/AM-17/S-6/IC	02.5.16	2 nos of Kejo Tm Tactical Vest level III-A NIJ 0101.04.	1.03	Comments sought from DRDO on 09.05.2016.
206.	Star Aerospace Industries Dehradun 01/53/162/Misc/AM-17/S-8/IC	06.5.16	3 nos of NIJ.LEVEL IV Rifle Protective Ballistic Shield, Model ID#Mraps-Iv-01	10.35	Comments sought from DRDO on 10.05.2016.
207.	Hindustan Aeronautics Ltd, New Delhi 01/53/162/MISC/AM17/H-4/IC	20.5.16	4 nos of Boosted Non Guided Missile and 2 nos of Operational Missile	1636.48	Withdrawn from the agenda as no import authorisation is required in terms of Section 3(1)(a) of Foreign Trade (Exemption) Order, 1993.
208.	Hindustan Aeronautics Ltd, New Delhi 01/53/162/159/AM17/H-6/IC	23.05.16	9400 nos of Gun Ammunition 20 MM TP Bullets, 1000 nos of 20 MM TPT Bullets, 160 nos of 20 MM AP Bullets and 160 nos of 20 MM HEI Bullets	277.87	
209.	HBL Power Systems Ltd, Hyderabad 01/53/162/MISC/AM17/H-9/IC	24.5.16	50 nos of Night Vision Monocular N-14 HDI+AIM Pro along with Hard Shipping/Storage case NLR ECN	75.01	Comments sought from DRDO on 1.6.16
210.	Beltechexport Inida Pvt. Ltd, New Delhi 01/53/8/293/AM17/B-9/IC	27.06.16	180 nos of Sighting Equipment as per ANF-2M	842.15	Comments sought from DRDO on 04.07.16

211.	Larsen & Toubro, Mumbai. 01/53/8/332/AM17/L-6/IC	04.07.16	12 set of Night Vision Goggles and 24 set of Night Vision Binoculars.	74.43	Comments sought from DRDO on 12.07.16
212.	M/s MKU (P) Ltd., Kanpur 01/53/8/423/AM16/M-53/IC	8.10.15	2 Pcs of Thermal Sight (Telescopic for fitting to arm)	8.05	DRDO has advised to approach BEL, Machillipatnam has vide no. DIC/SCOMET/4802/M/16 dated 06.07.2016
Part-12 Ministry of Petroleum & Natural Gas (M&PNG)					
213.	Henkel Adhesive Tech. India Pvt. Ltd, Navi Mumbai 01/53/8/16/AM17/H-2/IC	11.04.16	150 MTs of Isopar E-Synthetic Isoparaffin Hydrocarbon	260.00	Approved as recommended by M/o P & NG vide O.M. no. P-19011/07/2016-Sup. Dated 13.07.16, subject to further approval from competent authority.
214.	Continental Automotive Components (India) Pvt. Ltd., Bangalore 01/53/8/00017/AM-17/C-1/IC	11.04.16	2475 Kgs Diesel, B20 – RME, CEPP-25°C	9.41	Approved as recommended by M/o P & NG vide O.M. no. P-19011/18/2015-Sup. Dated 25.7.2016, subject to further approval from competent authority.
215.	Kodarma Chemicals Pvt. Ltd, West Bengal 01/53/8/00064/AM-17/K-7/IC	11.05.16	2500 Mts of Jet kerosene Grade A-1	812.91	M/o P & NG has sought information Vide Letter No. P-19011/06/2016-Sup. Dated 07.06.16
216.	M/s . Ford India Pvt. Ltd. Chengalpattu 01/53/8/141/AM17/F-3/IC	19.5.16	11730 kgs. Of Cec-RF-06-03 (Euro-4-Diesel)	33.89	Approved as recommended by M/o P & NG vide O.M. no. P-19011/35/2015-Sup. Dated 22.7.2016, subject to further approval from competent authority.
217.	JCB India Ltd, New Delhi 01/53/8/271/AM17/J-5/IC	17.06.16	30000 Kgs of Diesel Fuel EN590, Arctic Tab.2B, C14	184.80	Approved as recommended by M/o P & NG vide O.M. no. P-19011/8/2016-Sup. Dated 21.7.2016, subject to further approval from competent authority.
218.	Cummins India Ltd, Pune 01/53/8/318/AM17/C-9/IC	29.06.16	850 Kg of CEC-RF-06-03 (EU IV Diesel) 2580 Kg of Diesel, Euro-6 CERT Fuel B7	19.91	Comments sought from M/o P&NG on 12.07.16
Part-13 Department of Telecommunications (DoT)					
219.	Balkrishna Industries Ltd., Mumbai 01/53/162/730/AM-16/B-24/IC	23.10.15	02 nos. of Radio Transmitters.	0.25	DoT vide letter dated 22.04.16 has informed that information from the firm is awaited.
220.	Elcome Integrated Systems Pvt. Ltd., Mumbai 01/53/8/472/AM-16/E-12/IC	13.11.15	02 nos. JMA-5312-6 Black Box Radar with accessories.	16.42	Comments sought from DoT on 14.12.15.
221.	Elcome Integrated Systems Pvt Ltd, Mumbai 01/53/8/630/AM16/E-23/IC	15.02.16	MDC-2040 with accessories	3.24	DoT vide letter No. R-11020/06/2015-PP dated 22.03.16 has informed that Wireless Operating License is required for operation of the equipment along with import license from WPC Wing of Ministry of Communication & IT.
222.	Elektronik Lab, Mumbai 01/53/8/628/AM16/E-21/IC	14.02.16	20 nos of Search and Resure transponder (SART) Model: S.701	4.50	DoT vide letter No. R-11020/06/2015-PP dated 22.03.2016 has informed that the

					equipments operates in licensed frequency bands. Therefore, the licenses to operate and import are required to be obtained from WPC Wing.
223.	Elektronik Lab, Mumbai 01/53/8/628/AM16/E-22/IC	14.02.16	30 NOS OF Emergency Positioning Indicating Radio Beacon (EPIRB) Model: MT 403 FF	7.05	DoT vide letter No. R-11020/06/2015-PP dated 22.03.2016 has informed that the equipments operates in licensed frequency bands. Therefore, the licenses to operate and import are required to be obtained from WPC Wing.
224.	Transas Marine Ltd, Mumbai 01/53/162/Misc/AM-17/T-1/IC	22.04.16	04 Nos of Radar (RF-Module)(GEM Electronica)04 Antenna (GEM Elettronica) (Model-AU11-09N)	23.22	Comments sought from D/o Telecommunication on 19.04.2016.
225.	Navicom Technology International Pvt. Ltd, navi Mumbai 01/53/8/44/AM-17/N-2/IC	27.04.16	03 Nos of Radar	45.42	Comments sought from D/o Telecommunication on 09.04.2016.
226.	M/s Bridge Tree Consultancy Pvt Ltd, Kolkata 01/53/102/8/AM17/B-6/IC	18.5.16	19 nos of used Computers	11.49	Comments sought from MOEF on 19.5.16 Deity vide OM No. 16(8)/2016-IPHW dated 15.06.16 has informed that since the import permission has not been solicited and it is only shifting of manufacturing location, they have no comments to offer.
227.	Apex Covantage India Pvt. Ltd, Hyderabad 01/53/8/257/AM17/A-18/IC	13.06.16	20 nos of Motorola MC67-Mobile Computer	16.87	Comments sought from MOEF on 20.06.16 Deity has sought information vide no. 16(10)/2016/IPSW dated 08.07.2016
228.	Pervacio India Pvt. Ltd, Hyderabad 01/53/162/MISC/AM17/P-13/IC	13.06.16	5000 NOS OF Old & use Mobile Phones	101.50	Comments sought from MOEF on 21.06.16 Deity has sought information vide no. 16(11)/2016/IPSW dated 08.07.2016

Part-14 Ministry of Shipping

229.	Marine Marketing Services, Mumbai 01/53/162/1085/AM-16/M-75/IC	03.03.16	30 Nos. of Sight Mark Ghost Hunter 2x24 Binoculars	2.52	Comments sought from Ministry of Shipping on 15.03.16
230.	Elcome Integrated Systems Pvt. Ltd., Mumbai 01/53/8/109/AM-16/E-4/IC	19.5.15	01 no. of Radar with complete accessories.	2.27	Comments sought from M/o Shipping on 26.5.15.

Part-15 Directorate General of Civil Aviation (DGCA)

231.	Gyrox Aviation Pvt Ltd, New Delhi	27.01.16	1 nos of Gyroplane	236.00	Comments sought from DGCA on 01.03.16.
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	01/53/8/627/AM16/G-28/IC				
232.	JSW Steel Coated Products Ltd, Mumbai 01/53/8/181/AM17/J-2/IC	26.05.16	1 nos of Aircraft (Beechcraft 1900 D Airliner)	2014.5	Comments sought from DGCA on 30.5.16
233.	JSW Steel Coated Products Ltd, Mumbai 01/53/8/182/AM17/J-3/IC	26.05.16	1 nos of Aircraft (Cessna Citation)	3021.75	Comments sought from DGCA on 30.5.16
234.	InterGlobe Aviation Ltd, New Delhi. 01/53/8/320/AM17/I-15/IC	29.06.16	15 nos of Aircraft Parts	866.72	Comments sought from DGCA on 12.07.16
Part-16 Ministry of Textiles (MoT) & Jute Commissioner (Jt. Comm)					
235.	T.A.Impex, J&k Cloth 01/53/162/Misc./AM-16/T-40/IC	02.3.16	6,00,000 Kgs of Old & Used Worn Cloth	204.06	Comments sought from MoT on 15.03.2016.
236.	Swati Enterprises, Delhi 01/53/8/00027./AM-17/S-3/IC	29.4.16	1200 Tons of Used Sisal Bags	245.24	Comments sought from MoT on 03.05.2016
237.	Ambuja Cements Ltd, Gujarat 01/53/8/267/AM17/A-22/IC	17.06.16	10000 Mt of Textile Scrap 9 Carpet Fluff/Tapestry Fluff)	67.15	Comments sought from M/o Textile on 21.06.16
238.	Ambuja Cements Ltd, Gujarat 01/53/8/268/AM17/A-23/IC	17.06.16	10000 Mt of Textile Scrap 9 Carpet Fluff/Tapestry Fluff)	67.15	Comments sought from M/o Textile on 21.06.16
239.	Ambuja Cements Ltd, Gujarat 01/53/8/269/AM17/A-21/IC	17.06.16	10000 Mt of Textile Scrap 9 Carpet Fluff/Tapestry Fluff)	67.15	Comments sought from M/o Textile on 21.06.16
240.	Ambuja Cements Ltd, Gujarat 01/53/8/253/AM17/A-19/IC	17.06.16	10000 Mt of Textile Scrap 9 Carpet Fluff/Tapestry Fluff)	67.15	Comments sought from M/o Textile on 21.06.16

Part-18 Petroleum & Explosives Safety Organization (PESO)					
241.	Gulf Oil Corporation Ltd, Hyderabad 01/53/8/125/AM17/G-7/IC	18.05.16	90,000 NOS OF Cartridge Primer (P.Caps) CX2000(Type 209)	1.4	Approved as recommended by PESO vide no. E-25(38)91/2009 dated 24.06.2016
RA Secunderabad may issue the import authorization to the applicant for import of 90,000 Nos of Cartridge Primer (P.Caps) CX2000 (Type 209) from France for a CIF value of Rs.1,40,000/- (Euro 1,755) subject to actual user condition beside other usual conditions of import authorization.					
242.	HLS Asia Ltd, New Delhi 01/53/8/324/AM17/H-13/IC	30.06.16	Explosive as per attached list(ANF-2M)	990.51	Approved as recommended by PESO vide no. E-25(38)60/2016 dated 27.7.2016
CLA, New Delhi may issue the import authorization to the applicant for import of Explosives (as per attached list) from USA for a CIF value of Rs.9,90,51,422.27/- (USD 14, 55,568.29) subject to actual user condition beside other usual conditions of import authorization.					
243.	Indian Explosives Pvt Ltd, Kolkata 01/53/8/292/AM17/I-13/IC	21.06.16	58,560 Pcs of Explosive as per ANF-2M	334.35	Approved as recommended by PESO vide no. E-25(38)60/2016/dated 27.07.2016
RA Kolkata may issue the import authorization to the applicant for import of 58560 nos. of i-kon TM Detonator (i-kon Digital Energy Control system) /i-kon Detonator/Detonators, electric/Uni Tronic TM Electronic Detonators / Uni Tronic Detonators / Electric Detonators from GCA for a CIF value of Rs. 33,435,013/- (US\$ 48,74,26.39) subject to actual user condition beside other usual conditions of import authorization.					
244.	Indian Explosives Pvt Ltd, Kolkata 01/53/8/162/MISC/AM17/I-16/IC	06.07.16	3,00,000 Pcs of (Hi Fire Fusehead) Explosive	46.92	Comments sought from PESO on 12.07.16
245.	Expro North Sea Ltd, Mumbai	12.07.16	Explosives as per ANF-2M	2700.97	Approved as recommended by PESO vide no. E-25(38)31/2016

01/53/8/362/AM17/E-11/IC				dated 29.7.2016
RA Mumbai may issue the import authorization to the applicant for import of Explosives (as detailed in the Annexure) Germany & USA for a CIF value of Rs27, 00, 97,020/-(US\$ 39,72,015/-) subject to actual user condition beside other usual conditions of import authorization.				

Part-19 PHARMACEUTICALS					
246.	G.Surgiwear Ltd, Shahjahanpur 01/53/8/00008/AM-17/G-1/IC	07.04.16	50 Kgs of Titanium Powder (Tia16V4)	20.00	Rejected as the firm is not giving complete information.
247.	Verve Human Vore Care Laboratories, New Delhi 01/53/8/260/AM17/V-14/IC	14.06.16	650 Grams of Fentanyl Citrate	8.89	Comments sought from D/o Pharma on 20.06.16
248.	Sanofi India Ltd, New Delhi 01/53/8/342/AM17/S-30/IC	6.07.16	2000 Kgs of Clobazam IP	824.34	Comments sought from D/o Pharma on 12.06.16
249.	Enal Drugs Pvt. Ltd, Hyderabad. 01/53/8/331/AM17/E-10/IC	04.07.16	50,000 Kg of 2,2,2Trifluoro Ethanol	255.18	Comments sought from D/o Pharma on 12.07.16

Part-20 D/o F & PD					
249	Vanashree Agrotech, Pune 01/53/171/00035/AM17/V-9/IC	01.06.16	100 Mt of Hinohikri Rice	43.22	The case was considered and it was decided to seek comments from Min. of Agriculture and Dept. of F&PD.
250	Saksham Impex Pvt Ltd., New Delhi 01/53/8/142/AM17/S-15/IC	19.05.16	102900 Kg of Arborio Rice	93.98	The case was considered and it was decided to seek comments from Min. of Agriculture and Dept. of F&PD.
251	Wakaba Japanese Food Company, New Delhi 01/53/8/163/N-17/W-5/IC	25.05.16	9 MT of shelled polished Rice	7.50	The case was considered and it was decided to seek comments from Min. of Agriculture and Dept. of F&PD.
252	Suresh Kumar & Co.(Impex) Pvt Ltd.	06.06.16	(i) 55000 Kg. of Jasmine Rice. (ii) 20000 Kg. of Glutinous Rice. (iii) 45000 Kg of Jasmine Rice. (iv) 15000 Kg of Glutinous Rice. (v) 40000 Kg of Arborio Rice (vi) 60000 Kg of Calrose Rice	105.70	The case was considered and it was decided to seek comments from Min. of Agriculture and Dept. of F&PD.
253	Ceekay International, New Delhi 01/53/8/323/AM17/C-10/IC	30.06.16	i) 150 MT of Jasmine Rice. ii) 20 MT of Glutinous Rice iii) 100 MT of Arborio Rice iv) 150 MT of California Medium Grain Sushi Rice	348.40	The case was considered and it was decided to seek comments from Min. of Agriculture and Dept. of F&PD.

		v) 5 MT of Wild Rice		
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PAR -21 Miscellaneous					
254	IHG IT Services India Pvt. Ltd., Gurgaon 01/53/8/578/AM-16/I-43/IC	14.1.16	5000 nos. of Blank Cheques.	3.16	Comments sought from D/o Currency Management on 2.2.16.
255	V. Solomon Nesakumar, Kolkata 01/53/162/Misc/AM-17/V-11/IC	10.06.16	Sports Pistol	1.88	Comments sought from Ministry of Youth Affairs & Sports and MHA on 14.06.2016
256	Royal Leathers Pvt. Ltd, Kanpur 01/53/171/417/AM16/R-23/IC	07.3.16	18000 kgs Second Hand Mattresses.	2.46	Comments awaited from Coir Board
257	Glenmark Pharmaceuticals Ltd., Mumbai 01/53/8/333/AM17/G-10/IC	04.7.16	34 Sq.inos of Human Cadaver Skin-Back-P160080	1.35	Comments sought from ICMR on 12.07.16
259					

Import of Gold & Silver Dore					
261	Lalitha jewellery Mart (P) Ltd, Chennai 01/53/162/Misc/AM-17/I-1/IC	03.05.16	18 MT of Gold Dore	432000	The applicant has applied for the first time. The applicant has submitted Acknowledgement Part II of DIC certificate dated 30.12.2015 showing manufacturing capacity of 10 MT per annum from DIC Kanchipuram, TamilNadu. The firm has not submitted the pollution certificate and CE certificate. The committee decided to defer the case for want of Pollution Certificate and Chartered Engineer Certificate from the applicant.

5. The next meeting of EFC meeting No.05/AM17 will be held on 24.8.2016 at 11.00 a.m.
6. The meeting ended with a vote of thanks to the Chair.

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